

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001  
Tel No.:011-23753915 / Fax No.:011-23753920

No.L-1/(3)/2009-CERC

Dated: 25<sup>th</sup> July, 2011

**PUBLIC NOTICE**

**Subject: Supplementary Draft Amendment to Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009.**

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission had made draft regulations to amend the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009 (Connectivity Regulations). The draft regulation was posted on the website of the Commission vide public notice dated 2.6.2011. The Commission has made supplementary draft regulations to further amend the Connectivity Regulations which can be downloaded from the website.

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/ objections on the supplementary draft regulations be sent to the undersigned latest by 10<sup>th</sup> August, 2011.

3. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

**Sd/-**  
**(Rajiv Bansal)**  
**Secretary**